

dual sector or Project The Annual Plan of Andhra Pradesh for 1972-73 is Rs. 105 crores of which Central assistance is Rs. 46.56 crores

Secular Adoption Code

3835 SHRI M S SIVASAMY Will the Minister of LAW AND JUSTICE be pleased to state

(a) whether the attention of Government has been drawn to a news report appearing in the *Hindustan Times* dated the 29th March 1972 under the caption 'Secular adoption code, an immediate need', and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) (a) Yes, Sir

(b) Steps are being taken for undertaking a comprehensive legislation on the subject

Salandi Project Estimates

3836 SHRI KUMAR MAJHI Will the Minister of IRRIGATION AND POWER be pleased to state

(a) what were the initial plan estimates of Salandi project and what was the probable time during which the said project was to be completed, and

(b) when the project was started and what amount has been spent on it so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KURLELL) (a) and (b) The Salandi Project approved in October, 1969 at an estimated cost of Rs. 465.60 lakhs was expected to be completed in 1965. The revised estimated cost of the scheme is assessed Rs. 1427.68 lakhs, out of which about Rs. 1400 lakhs have been spent till now. The dam, barrage and main canal have been completed. Only gate installation and some of the works on distribution system remain to be completed. *

Compensation Paid to Families Affected by Submerged Area of Salandi Project in Orissa

3837 SHRI KUMAR MAJHI Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether a large number of families mostly agriculturists have been displaced as a result of the Salandi Project in the Keonjhar District of Orissa,

(b) the rate of compensation given to the families for each acre of land which has been affected by the Project,

(c) the number of families which have not received any compensation so far and the time Government will take to finalise settlement of their claims and

(d) whether cases have been registered against a large number of families who wanted to acquire fellow lands for their settlement ?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI B N KURLELL) (a) to (d) Information is being collected from the State Government and will be laid on the Table of the House

Coffee Plantation Scheme in Andhra Pradesh

3838 SHRI P NARASIMHARIDDI Will the Minister of FOREIGN TRADE be pleased to state

(a) whether any Scheme for Coffee plantation has been taken up in Andhra Pradesh, and

(b) if so, the progress thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GIORGI) (a) Yes, Sir

(b) The Forest Department of Andhra Pradesh is executing a scheme for cultivation of coffee in Visakapatnam and East Godavari Districts since 1960-61. The area planted with coffee till 1971 comes to 1229 acres.